

HIGH COURT OF CHHATTISGARH: BILASPUR

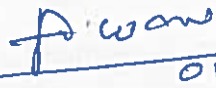
NOTIFICATION

No. 396 /Confdl./2021
II-1-2/2019

Bilaspur, dated 01st June, 2021

Hon'ble Shri Justice P.R.Ramachandra Menon, Chief Justice, High Court of Chhattisgarh has relinquished charge of the office of Chief Justice of the High Court of Chhattisgarh on 31st May, 2021 in the afternoon on the eve of His Lordship attaining the age of 62 years.

BY ORDER OF
HON'BLE THE ACTING CHIEF JUSTICE


01.06.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Endt. No. 397 /Confdl./2021
II-1-2/2019

Bilaspur, dated 01st June, 2021

Copy forwarded to :

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. The Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice R.C.S.Samant, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for her Ladyship's kind information.
13. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for her Ladyship's kind information.

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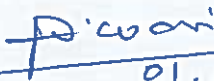
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14. Private Secretary to Hon'ble Shri Justice N.K.Vyas, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
15. Private Secretary to Hon'ble Shri Justice N.K.Chandravanshi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
16. The Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
17. The Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
18. The Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
19. Secretary General, Supreme Court of India, New Delhi for information.
20. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice) for information.
21. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
22. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
23. Private Secretary to Registrar ([I. & E.] and [Vigilance]/S.&A./Judicial), High Court of Chhattisgarh, Bilaspur for information.
24. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
25. Registrar General, High Court of Allahabad, Allahabad.
26. Registrar General, High Court of Andhra Pradesh, Amrawati.
27. Registrar General, High Court of Telangana, Hyderabad.
28. Registrar General, High Court of Calcutta, Kolkata.
29. Registrar General, High Court of Delhi, Delhi.
30. Registrar General, High Court of Gauhati, Guwahati.
31. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
32. Registrar General, High Court of Himachal Pradesh, Shimla.
33. Registrar General, High Court of Jammu & Kashmir, Jammu.
34. Registrar General, High Court of Jharkhand, Ranchi.
35. Registrar General, High Court of Karnataka, Bangalore.
36. Registrar General, High Court of Kerala, Ernakulam.
37. Registrar General, High Court of Madhya Pradesh, Jabalpur.
38. Registrar General, High Court of Madras, Chennai.
39. Registrar General, High Court of Odisha, Cuttack.
40. Registrar General, High Court of Patna, Patna.
41. Registrar General, High Court of Punjab & Haryana, Chandigarh.
42. Registrar General, High Court of Rajasthan, Jodhpur.
43. Registrar General, High Court of Sikkim, Gangtok.
44. Registrar General, High Court of Uttrakhand, Nainital.
45. Registrar General, High Court of Bombay, Mumbai.
46. Registrar General, High Court of Manipur, Imphal.
47. Registrar General, High Court of Meghalaya, Shillong.
48. Registrar General, High Court of Tripura, Agartala.
49. Registrar, Central Administrative Tribunal, New Delhi.
50. Chairman, Bar Council of India, New Delhi.
51. Advocate General of Chhattisgarh and presently holding the post of Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
52. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.

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53. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
54. Joint Registrar (C.S.J.A./S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
55. Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
56. Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
57. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
58. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
59. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
60. Deputy Registrar (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
61. Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Criminal /Civil /Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Writ/ I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
62. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
63. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
64. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
65. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
66. Registrar, Industrial Court, Raipur for information.
67. Treasury Officer, Bilaspur for information.
68. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.


01.06.2021.
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL